

GOVERNMENT OF INDIA
MINISTRY OF CONSUMER AFFAIRS, FOOD & PUBLIC DISTRIBUTION
DEPARTMENT OF FOOD AND PUBLIC DISTRIBUTION

LOK SABHA
UNSTARRED QUESTION NO.385
TO BE ANSWERED ON 24th JULY, 2024

ALLOCATION OF FOOD GRAINS UNDER PDS

385 SHRI GOVIND MAKTHAPPA KARJOL:

Will the Minister of CONSUMER AFFAIRS, FOOD AND PUBLIC DISTRIBUTION
उपभोक्ता मामले, खाद्य और सार्वजनिक वितरण मंत्री be pleased to state:

- (a) whether the Union Government has received any proposal from the Government of Karnataka for extra allocation of food grains under the Public Distribution System (PDS);
- (b) if so, the details thereof;
- (c) whether the Government has any plans to promote the adoption of millets under PDS;
- (d) if so, the details thereof;
- (e) whether the Government has any plans to increase the allocation of food grains to States under PDS; and
- (f) if so, the details thereof?

A N S W E R
MINISTER OF STATE FOR MINISTRY OF CONSUMER AFFAIRS,
FOOD & PUBLIC DISTRIBUTION
(SHRIMATI NIMUBEN JAYANTIBHAI BAMBHANIYA)

(a) & (b): The State Government of Karnataka has already identified beneficiaries up to the permissible limit and achieved 100% of its intended coverage. At present, there is no proposal from Karnataka in this regard.

(c) & (d): Millets, which are commonly known as Nutri-Cereals, are already part of Public Distribution System (PDS). Millets are allocated in terms of National Food Security Act, 2013. The allocation of approved quantity of millets for distribution under PDS is made by DFPD in lieu of equal quantity of wheat/rice while ensuring that the overall quantity of rice, wheat and millets has to be within the upper ceiling fixed in respect of each State/UT under NFSA. From 1st January 2023, the aforesaid allocation is being made free of cost under PMGKAY. The detail of millets/coarse grains allocation under NFSA from 2021-22 to till date is attached at Annexure-I.

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An advisory has been issued to all the States/UTs to procure millets and distribute to NFSA beneficiaries as per local consumption preferences and as per guidelines issued by the Central Government from time to time.

(e) & (f): Under NFSA, 2013 the States/UTs are being allocated around 46.235 LMT of food grains per month (approx. 554.83LMT per annum). At present, against the coverage limit of 81.35 crore beneficiaries under NFSA, State Governments have identified 80.54 crore beneficiaries. Addition and deletion of beneficiaries by the States/UTs as per requirement, is a continuous process. On identification of remaining beneficiaries under NFSA, allocation of food grains is routinely revised.

ANNEXURE REFERRED TO IN REPLY TO PART (c) & (d) OF UNSTARRED QUESTION NO.385 FOR ANSWER ON 24.07.2024 IN THE LOK SABHA

In thousand tons

Year	State	Type of grain	Quantity	Total	Grand Total
2021-22	Karnataka	Ragi	556.101	558.864	560.845
	Uttar Pradesh	Maize	2.763		
	OWS-WBNP	Bajra	1.981	1.981	
2022-23	Karnataka	Ragi/Jowar	470.292	583.834	585.528
	Haryana	Bajra/Maize	67.500		
	Madhya Pradesh	Jowar	0.237		
	U.P.	Bajra	43.443		
	Kerala	Ragi	0.991		
	Tamil-Nadu	Ragi	1.371		
	OWS-WBNP	Bajra	1.694	1.694	
2023-24	Andhra Pradesh	Ragi	27.516	1232.619	1232.619
	Gujarat	Jowar, Bajra, Ragi, Maize	128.138		
	Haryana	Bajra	136.000		
	Karnataka	Ragi	700.000		
	Kerala	Ragi	0.517		
	Tamil-Nadu	Ragi	5.181		
	Uttar Pradesh	Bajra	235.267		
	Haryana	Bajra	14.000		
Tamil-Nadu	Ragi	6.090			
Uttar Pradesh	Bajra	137.563			
OWS-WBNP	Jowar, Bajra	13.200			
OWS-SAG	Jowar, Bajra	0.345	13.545		
